

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/94/5895/A

From :- Shri Kaushik Kumar Sharma,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 1st Oct, 2019.

Sub: **Charge.**

Ref:- Your letter No.FC.XII-3/2018/414/E Dated the 27th September, 2019.

Sir,

With reference to above, i am directed to inform you that the Chief Judicial Magistrate, Dhubri and in his absence the Addl. Chief Judicial Magistrate will remain in-charge of Family Court, Dhubri in the absence of the Principal Judge and Counsellor.

Yours faithfully

sd/-

JT. REGISTRAR (VIGILANCE)

5897

Memo NO.HC.VII-83/94/5896-/A, dated 1.10.19

Copy to

1. The Chief Judicial Magistrate, Dhubri.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolan